NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/166/ (IB)/2017

NAME OF THE PETITIONER(S)

: V.SHANTHI

NAME OF THE RESPONDENT(S)

: KK FLATS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Y. PRAKASH A-VINIPRODUT

Counsel In Rephin YMa Consul for Responser Am

<u>ORDER</u>

Counsels for both the parties present. Counsel for the Petitioner filed an affidavit of his father, wherein it has been deposed that the debt amount has not been received. Counsel for the Respondent has filed an affidavit and Additional Type Set showing the record pertaining to the payments made. Affidavit and the Additional Type Set are taken on record. Counsel for the Petitioner prayed for time to make final submission. At request, time is enlarged. Put up on 21.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)